

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 769  
TO BE ANSWERED ON 13<sup>th</sup> DECEMBER 2022**

**VACANCIES OF FACULTY IN AIIMS**

**769. MS. SUSHMITA DEV**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is fact that, according to the Parliamentary Committee report, there is an alarming vacancy of faculties in AIIMS across the country;
- (b) whether it is also a fact that AIIMS, Patna has about 169 faculty vacancies;
- (c) whether there is also a vacancy in the non-faculty posts across different AIIMS;
- (d) whether Government is considering a timeline within which such posts are to be filled, so as to not leave them vacant for long; and
- (e) whether Government has any plans to prevent such huge vacancy from occurring again?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): The Department-Related Parliament Standing Committee on Health and Family Welfare in its 134<sup>th</sup> Report presented On 24<sup>th</sup> March 2022 took note of shortage of staff of various posts in the first six AIIMS.

Further, as per the information provided by AIIMS, Patna out of 305 sanctioned faculty posts, 162 posts are filled up and another 53 appointment letters have been issued.

In various AIIMS, recruitment to various faculty and non faculty positions is done in view of additional services and facilities added.

Following provisions have been facilitated by this Ministry for augmenting faculty strength in newly set up AIIMS:

- (i) Standing Selection Committee (SSC) has been constituted in each new AIIMS to facilitate expeditious filling up of vacancies.
- (ii) The upper age limit for direct recruitment against the posts of Professor and Additional Professor has been raised from 50 years to 58 years.
- (iii) Permission has been granted for taking serving faculty from Government Medical Colleges/Institutes on deputation basis.
- (iv) Contractual engagement of retired faculty of Government Medical Colleges/Institutes up to 70 years of age has also been allowed.
- (v) Overseas Citizen of India (OCI) card holders have been allowed to be appointed on faculty positions.
- (vi) Visiting faculty scheme has been formulated to allow national and international faculty to work in newly set up AIIMS for teaching and academic purposes.
- (vii) Temporary diversion of faculty posts has been allowed on loan basis from one Department to another, which can be filled up on contractual basis.
- (viii) Advertisement for recruitment with one-year validity has been put in place to fast track the process of filling up vacancies.
- (ix) Centralized recruitment for Nursing cadres has been implemented.

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